

[Shri L. N. Mishra]

better to get in touch with these friends to know the truth,

I will request him not to rely on the briefs that he gets from some interested people.

MR. SPEAKER : I may assure Shri Bosu that so far as the original statement was concerned, it was much stronger. This is only one-tenth of that. It is a question between two gentlemen. So, I do not know what to say.

12.55 HRS.

### ELECTION TO COMMITTEE

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to move :

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect in such manner as the Speaker may direct four members from among themselves to serve as members of the Indian Council of Agricultural Research for the next term commencing from the 4th June, 1974, subject to the other provisions of the said Rules."

MR. SPEAKER : The question is :

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect in such manner as the Speaker may direct four members from among themselves to serve as members of the Indian Council of Agricultural Research for the next term commencing from the 4th June, 1974, subject to the other provisions of the said Rules."

*The motion was adopted.*

12.56 HRS.

### MATTER UNDER RULE 377

CRIMES IN SUBURBAN TRAINS ON THE CENTRAL AND WESTERN RAILWAYS

SHRI DHAMANKAR (Bhiwandi) : Mr. Speaker, Sir, *Nav Shakti*, a Marathi daily of Bombay, on Monday has narrated a ghastly incident of brutal assault and chain snatching incident committed on a lady passenger travelling in a First Class compartment of the Western Railway in the evening of last Monday.

This lady passenger, Miss Oman George, was travelling between Andheri and Parle in the First Class compartment of the Western Railway and was proceeding to Churchgate. A goonda with a dagger in his hand rushed in her compartment and tried to snatch away the necklace from her neck. She resisted and had a scuffle with the goonda who ultimately snatched away the chain and pushed her out of the running train. The passengers from the adjoining compartment were seeing this scuffle but could not come to the rescue of this lady passenger as there was a grill partition between the two compartments. However, they pulled the chain and stopped the train and were shocked to find that the lady passenger was forcibly pushed out of the running train, that the assailant had already escaped and Miss Oman was lying on the track bleeding profusely. She was immediately rushed to the K.E.M. Hospital where she gave a narrating this brutal assault and became unconscious and, subsequently, died in her unconscious state.

Sir, this is not the only isolated incident. The chain of assault and looting of commuters and passengers on suburban trains on both the Central Railway and the Western Railway is going on unabated and unchecked for the last two years.

One Manda Patankar was murdered between Kalyan and Thana in broad daylight and her ornaments were forcibly removed by the assailant some